

Annexure-7														
In the matter of Imagine Estate Private Limited, Imagine Residence Private Limited, Imagine Home Private Limited, Imagine Habitat Private Limited, Bliss House Private Limited & Bliss Abode Private Limited														
Consolidated List of Creditors Version 1.0 drawn as on 08.10.2026														
List of Operational Creditors (Government dues)														
														(Amount in ₹)
Sl.No	Details of Claimant			Details of Claim Received		Details of Claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Name of Corporate Debtor	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer Ward 10(1)(1), Delhi	Imagine Estate Private Limited	Central Government	30.04.2026	₹ 43,29,16,184	₹ -	Operational Creditor /Unsecured	No	NA	₹ 43,29,16,184	₹ -	₹ -	₹ -	-
2	Income Tax Officer Ward 5(1), Delhi	Bliss Abode Private Limited	Central Government	30.12.2025	₹ 64,48,02,380	₹ -	Operational Creditor /Unsecured	No	NA	₹ 64,48,02,380	₹ -	₹ -	₹ -	-
3	Income Tax Officer Ward 5(1), Delhi	Bliss House Private Limited	Central Government	03.02.2026	₹ 26,52,00,040	₹ -	Operational Creditor /Unsecured	No	NA	₹ 26,52,00,040	₹ -	₹ -	₹ -	-
4	Income Tax Officer Ward 5(2)(1), Delhi	Imagine Residence Private Limited	Central Government	14.05.2026	₹ 3,40,93,263	₹ -	Operational Creditor /Unsecured	No	NA	₹ 3,40,93,263	₹ -	₹ -	₹ -	-
	Total				₹ 1,37,70,11,867	₹ -				₹ 1,37,70,11,867	₹ -	₹ -	₹ -	
1	Due to the pendency of appeals against all the aforesaid alleged demands, the entire claimed amount has been treated and kept as a contingent claim.													